


	प्रेस प्रकाशनी PRESS RELEASE
<p style="text-align: center;">संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001</p> <p style="text-align: center;">DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279</p>	<p style="text-align: center;"></p> <p style="text-align: center;">भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA</p> <p style="text-align: center;">वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल email: helpdoc@rbi.org.in</p>

July 4, 2008

Certificate of Registration of M/s VIA Investments Private Limited Cancelled

The Reserve Bank of India has on May 15, 2008 cancelled the certificate of registration granted to M/s VIA Investments Private Limited having its registered office at L-2, Eden Hall, Dr. Annie Besant Road, Worli, Mumbai-400018 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s VIA Investments Private Limited, cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

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